

(c) A total number of 90, 201, 303, 308, 371 and 40 Government Websites as reported to and tracked by Indian Computer Emergency Response Team (CERT-in) have been hacked during the years 2008, 2009, 2010, 2011, 2012 and 2013 (up to February) respectively.

PAPERS LAID ON THE TABLE

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Please, ...*(Interruptions)*... Now, Papers to be laid on the Table. ...*(Interruptions)*...

**Reports and Accounts (2011-12 & 2012-13) of ICAR,
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2012-13. [Placed in Library. *See* No. L.T. 8687/15/13]
 - (b) Annual Accounts of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government of the Annual Accounts of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (b) above. [Placed in Library. *See* No. L.T. 8687A/15/13]
- (ii) Report on the State of Indian Agriculture, for the year 2012-13.

Outcome Budgets (2013-14) of Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget, for the year 2013-14, in respect of the Department of School Education and Literacy in the Ministry of Human Resource Development; and [Placed in Library. See No. L.T. 8793/15/13]
- (ii) Outcome Budget, for the year 2013-14, in respect of the Department of Higher Education in the Ministry of Human Resource Development. [Placed in Library. See No. L.T. 8792/15/13]

...(Interruptions)...

Outcome Budget (2013-14) of Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE (SHRI ASHWANI KUMAR): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2013-14, in respect of the Ministry of Law and Justice. [Placed in Library. See No. L.T. 8765/15/13]

I Reports and Accounts (2011-12) of various Limited companies and related papers

II Outcome Budget (2013-14) of Ministry of Chemicals and Fertilizers

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table:—

- I. (1) (a) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—
 - (a) Forty-sixth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8770/15/13]